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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 5033 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Cachar, Silchar

Dated Guwahati, the 08th October, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. JCD.I/21/19/3101 dated 25.08.2021

Madam

With reference to the above, I am directed to inform you that Shri Abhilekh Anjan Gogoi, Judicial Magistrate First Class, Cachar, Silchar has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Moran w.e.f. 05.09.2021 to 12.09.2021 along with his wife, by the shortest possible route, as per existing Rules.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2020/ 5034-5037

/A. Dated 08.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for for information.
2. Shri Abhilekh Anjan Gogoi, Judicial Magistrate First Class, Cachar, Silchar with reference to his letter dated 25.08.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

self

REGISTRAR (VIGILANCE)

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